

(b) whether there was any protest by any displaced persons' organisation; and

(c) the steps taken to meet the demands of the displaced persons?

The Minister of Rehabilitation (Shri A. P. Jain): (a) to (c). The required information is being collected and will be laid on the Table of the House in due course.

FIVE YEAR PLAN AND ANDHRA

1. Shri Raghavalah: Will the Minister of Planning be pleased to state the various irrigation schemes, that have been submitted by the Andhra Government for inclusion in the Five Year Plan?

The Minister of Planning and Irrigation and Power (Shri Nanda): The Andhra Government had written to the Planning Commission for the inclusion of the following projects:—

(1) Tungabhadra High Level Canal scheme.

(2) Gandikota Project with provision for diversion of water from Tungabhadra High Level Canal.

(3) Krishna Project { Siddeswaram
Nandikonda

(4) Pulichintala Project.

(5) Godavari Flood Protection Scheme.

(6) Vamsadhara Project.

(7) Krishna Regulator and Bridge.

(8) Remodelling of the Kurnool-Cuddapah Canal (to carry 3000 cusecs).

Out of these Projects, the remodeling of the Kurnool-Cuddapah Canal and the Krishna Regulator-cum-Bridge have been accepted for immediate implementation.

HOMES AND INFIRMARIES FOR DISPLACED PERSONS

2. Shri Hem Raj: Will the Minister of Rehabilitation be pleased to state:

(a) the number of homes and infirmaries which are maintained by

Government for the displaced persons from West Pakistan since 1947 upto December, 1953;

(b) the names of the places where they are located;

(c) the number of displaced persons housed in each;

(d) the average expenditure incurred upon each such person; and

(e) the work that they do in such homes and infirmaries?

The Deputy Minister of Rehabilitation (Shri J. K. Bhonsle): (a) to (c). A statement is enclosed. [See Appendix I, annexure No. 9].

No Home or Infirmary was established prior to 1948, displaced persons were then admitted into Relief Camps.

(d) The Central Government gives on an average a grant-in-aid of Rs. 25 per person per mensem to the authorities running the Homes and it is left to them to manage within this grant-in-aid. Figures of the actual expenditure incurred by the authorities running the Homes are not available with the Government.

(e) Except in the case of persons who are aged and infirm and cannot be expected to work, the inmates are given training and work in handicrafts like tailoring, embroidery, spinning, weaving, crochet work, basket making, soap making etc.

CENTRAL COMMUNITY PROJECT ORGANISATION

3. Shri Gadilingana Gowd: Will the Minister of Planning be pleased to state:

(a) the functions of the Central Community Projects Organisation; and

(b) the details of personnel employed therein, and their numbers?

The Deputy Minister of Irrigation and Power (Shri Hathi): (a) The Community Projects Administration at the Centre is responsible for planning, directing and co-ordinating the